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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

Co. Appeal No. 39/252/NCLT/AHM/2017

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

Name of the Company: Shikha Goyel & Anr.  
V/s.  
Registrar of Companies, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANISH S BUCHASIA	PCS	Petitioner	Manish Buchasia
2.				

**ORDER**

Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC not filed.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

List the matter on 15.12.2017.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 21st day of November, 2017.